

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8217/2006

(From the judgement and order dated 31/01/2006 in DBCWP No. 3812/2002 of
The HIGH COURT OF RAJASTHAN AT JAIPUR)

KENDRIYA VIDYALAYA SANGATHAN & ANR.

Petitioner(s)

VERSUS

SATBIR SINGH MAHLA

Respondent(s)

(With prayer for interim relief and office report)
(for final disposal)

Date: 25/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. S. Rajappa,Adv.

For Respondent(s)

Dr. Sushil Balwada,Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments concluded.

Judgment reserved.

Written submissions may be filed by Friday, 29th

February, 2008.

(PAWAN KUMAR)
COURT MASTER

(ANAND SINGH)
COURT MASTER